

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 3.4.2003

OA 270/2002

Habib Khan, Daftri under Sr.Divisional Accounts Officer, Kota, W/Rly.

... Applicant

Versus

1. Union of India through General Manager, W/Rly, Churchgate, Mumbai.
2. Sr.Divisional Accounts Officer, W/Rly, Kota Division, Kota.

... Respondents

CORAM:

HON'BLE MR.H.O.GUPTA, ADM.MEMBER

HON'BLE MR.M.L.CHAUHAN, JUDL.MEMBER

For the Applicant ... Mr.Shiv Kumar

For the Respondents ... None

ORDER (ORAL)

Heard the learned counsel for the applicant. He wants to withdraw this OA. Prayer granted. The OA is dismissed as withdrawn.



(M.L.CHAUHAN)

MEMBER (J)



(H.O.GUPTA)

MEMBER (A)